

आयकर अपीलीय अधिकरण, 'डी' न्यायपीठ, चेन्नई।
**IN THE INCOME TAX APPELLATE TRIBUNAL
'D' BENCH: CHENNAI**

श्री अब्राहम पी. जॉर्ज, लेखासदस्य एवं
श्री जॉर्ज माथन, न्यायिक सदस्य के समक्ष

**BEFORE SHRI ABRAHAM P.GEORGE, ACCOUNTANT MEMBER AND
SHRI GEORGE MATHAN, JUDICIAL MEMBER**

आयकर अपील सं./ITA No.1018/Mds/2017

निर्धारण वर्ष /Assessment Year: 2011-12

M/s.Carrier Race Technologies-
Pvt. Ltd.,
Old No.248, New No.114,
Royapettah High Road,
Chennai-600 014.

Vs. The Dy. Commissioner of –
Income Tax,
Company Circle-I(3),
Room No.624, 6th Floor,
New Block, Aayakar Bhavan,
121, Uthamar Gandhi Salai,
Nungambakkam,
Chennai-600 034.

[PAN:AABCR 1863 L]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by

: Mr.D.Praveen, Adv.

प्रत्यर्थी की ओर से /Respondent by

: Mrs.S.Vijayaprabha, JCIT

सुनवाई की तारीख/Date of Hearing

: 30.01.2018

घोषणा की तारीख /Date of Pronouncement

: 30.01.2018

आदेश / O R D E R

PER GEORGE MATHAN, JUDICIAL MEMBER:

ITA No.1018/Mds/2017 is an appeal filed by the assessee against the Order of the Commissioner of Income Tax (Appeals)-5, Chennai, in ITA No.59/CIT(A)-5/14-15 dated 18.01.2017 for the AY 2011-12.

2. Mrs.S.Vijayaprabha, JCIT, represented on behalf of the Revenue and Mr.D.Praveen, Adv., represented on behalf of the assessee.

3. It is submitted by the Ld.AR that he has not received any instructions from the assessee in regard to the defect in the Affidavit filed in respect of the delay of 22 days in filing of the appeal. As the assessee has not rectified the defect in filing of the appeal, the appeal filed by the assessee is dismissed in limine

4. In the result, the appeal filed by the assessee is dismissed in limine.

Order pronounced in the Open Court on January 30, 2018, at Chennai.

Sd/-

(अब्राहम पी. जॉर्ज)

(ABRAHAM P.GEORGE)

लेखा सदस्य/**ACCOUNTANT MEMBER**

Sd/-

(जॉर्ज माथन)

(GEORGE MATHAN)

न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai,

दिनांक/Dated: January 30, 2018.

TLN

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant

2. प्रत्यर्थी/Respondent

3. आयकर आयुक्त (अपील)/CIT(A)

4. आयकर आयुक्त/CIT

5. विभागीय प्रतिनिधि/DR

6. गार्ड फाईल/GF